

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

30. IA 682/2024 in C.P. (IB)/811(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:-** **Dinesh Kumar Deora**  
**IN THE MATTER OF**  
**Epoch Mercantiles Pvt Ltd**  
**V/s**  
**Viksit Engineering Ltd**

**Section: Application under any other provisions- IBC U/s 7 of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 682 of 2024:-** None present from either side. **Registry is directed**  
to issue notice to the Applicant intimating the next date of hearing and  
filed track consignment report well before the next date of hearing. List  
this matter on **07.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**